## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

y Or. V. MOH AN KUNAK Respondents

for T.M. Naiku + Co

2) T. H. VIJAY PRASAD

Practicing Company Selectory petitioner

Counsel for the petitioner

**ORDER** 

Shri T M Vijay Prasad, PCS, representing petitioner present and reported ready for arguments. Shri G V Mohan Kumar, representing counsel for respondents present and prayed time on behalf of the senior counsel stating that he is out of Chennai for which the PCS representing the petitioner objected. In the circumstances, a final opportunity is given to the respondents for submitting final arguments failing which the arguments on behalf of the petitioner will be heard and the matter will be decided on merits. Put up on 17.02.2017 at 10.30

A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)